

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-2233/2004

New Delhi this the 10th day of July, 2006.

Hon'ble Mr. Justice B. Panigrahi, Chairman
Hon'ble Mrs. Chitra Chopra, Member(A)

Shri Jagpal,
S/o Sh. Har Lal,
Work Assistant,
Civil Division No. III,
L.M. Band, Shastri Nagar,
Delhi-31.

..... Applicant

(Present : None)

versus

1. National Capital Territory of Delhi through the Secretary(Home),
Delhi Administration,
5, Shyamnath Marg,
Delhi.
2. Lt. Governor of Delhi through
Secretary,
Raj Niwas, Delhi.
3. The Chief Engineer,
Irrigation & Flood Control Deptt.,
Govt. of NCT Delhi.,
IVth Floor, ISBT Building,
Kashmere Gate, Delhi.
4. Irrigation & Flood Control Department
through its Executive Engineer,
Civil Division No. III,
L.M. Bundh Office Complex,
Shastri Nagar, Delhi-31.

..... Respondents

(through Sh. Ram Kawar, Advocate)

Order (Oral)

Hon'ble Mr. Justice B. Panigrahi, Chairman

Today, none appeared for the applicant. It is noticed that none had appeared on behalf of his behalf on the last date of hearing. It appears that

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the applicant is not interested in prosecuting this matter, which is dismissed in default and for non-prosecution.

Chitra Chopra
(Chitra Chopra)
Member(A)


(B. Panigrahi)
Chairman

/v/v/